

river and Bakulahi river etc. South-West part of Virapur Pratapgarh assembly constituency in my area is surrounded by the devastating ponds such as Umrantal, Chanwatal, ramapurtal, Bhawanigarhtal, Kahla Bhujaini, Khakhapur, Kamasin and Lapkah (Sekhupur) etc. all the Kharif crops have been ruined by the flood. The western part of Dhirapur area is badly affected by Bakulahi river.

Northern part of Patti Virapur Pratapgarh assembly constituency are affected by the devastating floods in Patti nala, Sai river, Basuhi river, Sarsi Tal, and Daudpur lake. Hundreds of villages of Gashwara assembly constituency and Machhalishahar, Jaunpur are affected by the floods in Sai river and Basuhi river. Hundreds of villages of block Khurham, Batlapur are badly affected by the floods of Gomati and Pill rivers and are submerged in the waters. All kharif crops have been ruined. Men and animals are on the verge of starvation. The proper drainage system has so far not been made in respect of Umaran Drain, of Dumdum Tal, Sultanpur drain of Chanva Jal and in respect of other drains. These drains are required to be widened by 3 feet and also deepened by 3 feet with a view to utilise the full capacity of these drains.

I have informed concerned district collectors and high officials of Jaunpur and Pratapgarh districts of U.P. Government. But no effective step has so far been taken. Farmers and animals have reached the verge of starvation as Kharif crop has totally been destroyed. The bridge has not been constructed at Weralcharchat on Sai river which is one of the small river of the area. I have written 28 letters to the Chief Minister of U.P. in this regard. He has not taken these letters seriously. I request that Central Government should take proper step soon in the matter.

[English]

MR. SPEAKER: You please sit down.

SHRI YAIMA SINGH YUMNAM (Inner Manipur): The people of Manipur have been

suffering due to acute shortage of foodgrains, that is, rice. There is scarcity of rice in the State. Particularly the people in the hilly areas of Manipur are suffering because the foodgrains are not reaching there. That is because about 10,000 metric tonnes of rice is held up by the Food Corporation of India. Is it not sent on account of any political considerations? That is why I am raising it here. It is a very serious matter. I had tried to raise it yesterday also.

I have a copy of the letter written by our Minister to the hon. Prime Minister stating that if it is for political considerations the people will suffer extremely.

MR. SPEAKER: Rice should be sent there. That is what you want to say.

SHRI YAIMA SINGH YUMNAM: Sir, the Government of Manipur has paid Rs. 3,70,00,000 to the F.C.I. bearing an interest at 16 per cent. Now, for the last four months, since June, we have not been getting the foodstuff.

MR. SPEAKER: Now Papers to be laid on the Table.

13.10 hrs.

PAPERS LAID ON THE TABLE

Review on the Working of and Annual Report of National Power Transmission Corporation Limited, New Delhi for 1989-90

[English]

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table a copy each of papers (Hindi and English versions) under sub-section (1) of the following section 619A of the Companies Act, 1956 :-

Transmission Corporation Limited, New Delhi, for the year 1989-90.

- (1) (i) Review by the Government on the working of the National Power Transmission Corporation Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the National Power Transmission Corporation Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-697/91]

Profit and Loss Account and Balance Sheet of Department of Telecommunications for 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU): On behalf of Shri Rajesh Pilot, I beg to lay on the Table a copy of the Profit and Loss Account and Balance Sheet (on accrual basis) of the Department of Telecommunications, for the year 1989-90 (Hindi and English versions). [Placed in Library See No. LT-698/91]

REVIEW ON THE WORKING OF AND ANNUAL REPORT OF INDIAN MEDICINES PHARMACEUTICAL CORPORATION LIMITED, MOHAN FOR 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956 :-

- (1) (i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1989-90.
- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-699/91]

13.11 hrs.

ASSENT TO BILL

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Appropriation (No. 4) Bill, 1991 passed by the House of Parliament during the current session and assented to since a report was last made to the House on the 30th August, 1991.

13.11 1/2 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of the rule 127 of the Rule of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th September, 1991, agreed without any amendment to the